GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO. 1958

ANSWERED ON 31ST JULY, 2025

SUPPORT TO FARMERS FOR ADOPTING QUALITY STANDARDS

1958. SHRI ANUP SANJAY DHOTRE:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the manner in which the Government is facilitating direct linkages between farmers and food processors to ensure fair prices;
- (b) the details of the existing initiatives to promote contract farming and aggregators for supply chain efficiency;
- (c) the manner in which the farmers are supported in adopting quality standards and certifications; and
- (d) the details of the training and capacity-building programmes available to farmers for value addition?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a) & (b): Ministry of Food Processing Industries (MoFPI) is implementing two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). Further, a Centrally sponsored scheme namely PM Formalization of Micro Food Processing Enterprises (PMFME) scheme is also being implemented.

Farmer producer organization (FPO) are eligible to apply under these schemes. Under PMKSY, the following preferential provisions have been made in component scheme guidelines of PMKSY for FPOs:

- i. Net Worth requirement reduced to amount equal to grant sought, in comparison to 1.5 times for proposals from general areas;
- ii. Term Loan requirement reduced to 10% of eligible project cost, in comparison to 20% for proposals from general areas;
- iii. Equity requirement reduced to 10% of eligible project cost, in comparison to 20% for proposals from general areas;
- iv. Quantum of grant at enhanced level of 50% of eligible project cost, in comparison to 35% for proposals from general areas (Subject to the maximum ceiling under respective subschemes);
- v. Requirement of minimum project cost reduced to Rupees One Crore, in comparison to rupees Three Crores in respect of Creation / Expansion of Food Processing & Preservation Capacities Scheme projects [for other component schemes, no such criteria is fixed]

Under Integrated Cold Chain and Value Addition Infrastructure component scheme of PMKSY, creation of farm level infrastructure in the catchment area of the targeted produce is mandatory. Similarly, under Integrated Value Chain Development Projects of Operation Greens component scheme of PMKSY, formation of new FPOs, Controlled temperature/ventilated vehicle and Marketing Infrastructure (Retail chain of outlets for perishable products

with facilities such as frozen storage/ cold room/ cold storage/ deep freezers/ refrigerated display cabinets/ chillers/ packing/ packaging/ ripening chamber etc.) are mandatory.

All these help in creation of linkage between farmers & food processors and thereby increasing the income of the farmers.

(c) & (d): PMFME scheme provides for handhold support for formalization and operationalization of the micro food processing enterprises including FSSAI registration/licensing, as applicable. Under Capacity building component of the PMFME scheme, trainings in FSSAI regulations, safety and hygiene practices, food quality testing norms etc. is provided to ensure the outreach of food safety and hygiene practices to all micro food enterprises.

MoFPI also provide Grants for training of Trainers (Master Trainers, District Level Trainers), District Resource Persons, Food Processing Entrepreneurs and various other groups (SHGs/ FPOs/ Cooperatives). Grants upto 50% for branding and marketing support to groups of FPOs/ SHGs/ Cooperatives or a Special Purpose Vehicle of Micro Food Processing Enterprises is available under related component of PMFME Scheme.
